

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE
OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

CALENDAR 2017 – Vacations, Public Holidays and Optional Holidays for the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh & Offices working under administrative control of High Court [A.P.Judicial Academy, A.P.State Legal Services Authority, Telangana State Legal Services Authority, Mediation and Arbitration Centre and High Court Legal Services Committee] for the year 2017 – **NOTIFIED.**

ROC.NO:3405/SO-1/2016

DT09 -12-2016

NOTIFICATION No.31/SO/2016

The following are the Vacations, Public Holidays and Optional Holidays for the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh & Offices working under administrative control of High Court [A.P.Judicial Academy, A.P.State Legal Services Authority, Telangana State Legal Services Authority, Mediation and Arbitration Centre and High Court Legal Services Committee], for the year 2017.

I. VACATIONS

VACATION	FROM	TO
SANKRANTHI	09-01-2017	16-01-2017
	Monday, the 9th January, 2017 to Monday, the 16th January, 2017 (Both days inclusive)	
SUMMER	01-05-2017	31-05-2017
	Monday, the 1st May, 2017 to Wednesday, the 31st May, 2017 (Both days inclusive)	
DUSSEHRA	25-09-2017	27-09-2017
	Monday, the 25th September, 2017 to Wednesday, the 27th September, 2017 (Both days inclusive)	

II. GENERAL HOLIDAYS

Sl.No.	MONTH	DATE & DAY		FESTIVAL
1.	JANUARY	13-01-2017	Friday	Bhogi
		26-01-2017	Thursday	Republic Day
2.	FEBRUARY	24-02-2017	Friday	Mahasivaratri
3.	MARCH	29-03-2017	Wednesday	Ugadi
4.	APRIL	05-04-2017	Wednesday	Sri Rama Navami/ Babu Jagjivan Ram's Birthday
		14-04-2017	Friday	Dr.B.R.Ambedkar's Birthday/Good Friday
5.	MAY	-----		-----
6.	JUNE	26-06-2017	Monday	Ramzan (Id-Ul-Fitr)*
7.	JULY	-----		-----
8.	AUGUST	14-08-2017	Monday	Sri Krishna Astami
		15-08-2017	Tuesday	Independence Day
		25-08-2017	Friday	Vinayakachavithi
9.	SEPTEMBER	02-09-2017	Saturday	Bakrid (Id-Ul-Azha)*
		20-09-2017	Wednesday	Bathukamma Starting Day
		28-09-2017	Thursday	Durgastami
		29-09-2017	Friday	Maharnavami
		30-09-2017	Saturday	Vijayadasami/Dussehra
10.	OCTOBER	02-10-2017	Monday	Gandhi Jayanthi
		17-10-2017	Tuesday	Naraka Chathurthi
		18-10-2017	Wednesday	Deepavali (Telangana)
		19-10-2017	Thursday	Deepavali (Andhra Pradesh)
11.	NOVEMBER	04-11-2017	Saturday	Karthika Purnima/ Gurunanak's Birthday
12.	DECEMBER	01-12-2017	Friday	Eid Miladun Nabi *
		25-12-2017	Monday	Christmas

* The date may be changed according to the visibility of Moon.

The following Festivals are falling on **Second Saturday and Sundays**.

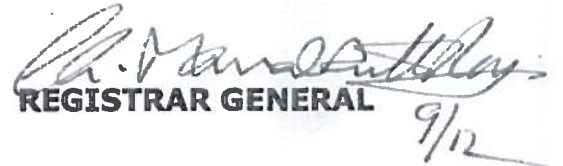
Sl. No.	Date	Occasion/Festival
1.	14.01.2017 (Second Saturday)	Sankranthi/Pongal
2.	15.01.2017 (Sunday)	Kanumu
3.	12.03.2017 (Sunday)	Holi
4.	01.10.2017 (Sunday)	Muharrum*

III. OPTIONAL HOLIDAYS

Sl. No.	Occasion/Festival	Day	Date
(1)	(2)	(3)	(4)
1.	Yaz Dahum Shareef	Tuesday	10.01.2017
2.	Sri Panchami	Wednesday	01.02.2017
3.	Birthday of Hazrath Ali (A.S)	Tuesday	11.04.2017
4.	Shab-E-Meraj	Tuesday	25.04.2017
5.	Basava Jayanthi	Friday	28.04.2017
6.	Buddha Purnima	Wednesday	10.05.2017
7.	Shab-E-Barat	Friday	12.05.2017
8.	Shahdat Hzt Ali (A.S)	Friday	16.06.2017
9.	Juma-Atul-Wada/Shab-E-Qader	Friday	23.06.2017
10.	Varalakshmi Vratham	Friday	04.08.2017
11.	Sravana Purnima/Rakhi Purnima	Monday	07.08.2017
12.	Parsi New Year's Day	Thursday	17.08.2017
13.	Arbayeen	Friday	10.11.2017
14.	Boxing Day	Tuesday	26.12.2017

The following festivals occur on Second Saturday and Sundays during the year 2017:

Sl. No.	Festival	Date
1.	Birthday of Hzt Syed Mohammed Juvanpuri Mahdi Ma'ud (A.S)	11.02.2017
2.	Mahaveer Jayanthi	09.04.2017
3.	Ratha Yathra	25.06.2017
4.	Eid-E-Gadeer	10.09.2017
5.	Christmas Eve	24.12.2017


REGISTRAR GENERAL
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To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the States of Telangana and Andhra Pradesh.
- 6) All the Officers, High Court of Judicature at Hyderabad.
- 7) All the Section Heads, High Court of Judicature at Hyderabad.

- 8) The Director, A.P. Judicial Academy, Secunderabad.
- 9) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and
Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 13) The Secretary to Governor, for the State of Telangana and State of Andhra
Pradesh, Hyderabad.
- 14) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 15) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 16) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of
Telangana, Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra
Pradesh, Hyderabad.
- 18) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 19) The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
- 20) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 21) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at
Visakhapatnam.
- 22) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 23) The Secretary General, Supreme Court of India, New Delhi.
- 24) The Registrar, All High Courts in India.
- 25) The Registrar, Railway Claims Tribunal, Hyderabad.
- 26) The Registrar, Income Tax Tribunal, Hyderabad.
- 27) The Registrar, A.P. Lokayukta, Hyderabad.
- 28) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 29) The Secretary, Bar Council of A.P., Hyderabad.
- 30) The Accountant General, Andhra Pradesh, Hyderabad.
- 31) The Public Prosecutor for the State of Telangana at High Court of Judicature at
Hyderabad.
- 32) The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature
at Hyderabad.
- 33) The Administrator, Government Pleaders, Hyderabad.
- 34) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 35) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 36) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 37) The Director of Prosecutions, Hyderabad.
- 38) The Commissioner of Printing Stationery & Stores Purchase, Government Central
Press, State of A.P. Chanchalguda, Hyderabad (For Publication in the Gazette
Urgently).
- 39) The Commissioner of Printing Stationery & Stores Purchase, Government Central
Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the
Gazette Urgently).
- 40) The President, High Court Advocates' Association, High Court of Judicature at
Hyderabad.
- 41) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 42) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 43) The Director, All India Radio, Public Gardens, Hyderabad. } With a request for making
44) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363). } necessary announcement
- 45) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi } For publication in the Newspaper
Andhra Jyothi, Vaartha, The Hindu & Indian Express. }
- 46) The Deputy Director, Public Relations, Telangana Secretariat and Andhra Pradesh
Secretariat, Hyderabad.
- 47) The Overseer, High Court of Judicature at Hyderabad.
- 48) SPARE.